

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD – BASIC TRAINING PROGRAMMES – Nomination of (1) Junior Civil Judges of XIX Basic Course – 38 Junior Civil Judges to undergo remaining basic training i.e., Part-III Final Reflective and Integrated Learning for two months from 28.08.2015 to 27.10.2015, in continuation of their Part-II Mid-Term Practical Training and Smt. Kavitha Karnati, II Addl. Junior Civil Judge, Jagtial, Karimnagar District, to undergo the said two months basic training at A.P. Judicial Academy, Secunderabad, (2) Smt. N.Anitha Reddy, Judicial Magistrate of First Class, Special Mobile Court, Machilipatnam, Krishna District, to undergo remaining 14 days of Part-III Training from 14.10.2015 to 27.10.2015 and (3) Sri N.Ramesh Naidu, Addl. Junior Civil Judge, Chodavaram, Visakhapatnam District, to undergo remaining 42 days of Part-III Training from 16.09.2015 to 27.10.2015 at Andhra Pradesh Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

REF: 1. High Court's Proceedings Roc.No.2199/2015-B.Spl., dated 01.04.2015 & 16.04.2015.
2. High Court's Proceedings Roc.No.2199/2015-B.Spl., dated 18.04.2015 & 02.06.2015.
3. Letter ROC.No.397/2015/APJA-Sec'bad, dated 08.07.2015 from the Director (FAC), Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.NO. 2199 /2015-B.SPL. DATED: 05.08.2015

The High Court is pleased to pass the following Orders:

I

The following 38 Junior Civil Judges of XIX Basic Course, who are presently undergoing basic training for four months from 20.04.2015 to 27.08.2015 vide High Court's Proceedings 1st cited, are hereby nominated to undergo remaining basic training i.e., Part-III Final Reflective and Integrated Learning for two months from 28.08.2015 (Friday) to 27.10.2015 (Tuesday) at A.P. Judicial Academy, Secunderabad, in continuation of their Part-II Mid-Term Practical Training. Further, after completion of Part-II Mid-Term Practical Training (Phase-2) at the respective District Headquarters, the trainee Junior Civil Judges are directed to report at the Academy on 28.08.2015 at 9.30 a.m., for undergoing training, instead of rejoining of duty in their respective posts.

Sl. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION
	SARVASRI:
1.	Smt. M. Bujji, Junior Civil Judge, Macherla, Guntur District.
2.	M. Bhaskar, Junior Civil Judge, Vemulavada, Karimnagar District.
3.	J. Sraavan Kumar, II Addl. Junior Civil Judge, Ongole, Prakasam District.
4.	Shaik Peda Khasim, Junior Civil Judge, Satyaveedu, Chittoor District.
5.	S.Kalyan Chakravarthy, Addl. Junior Civil Judge, Punganur, Chittoor District.
6.	V.Srinivas, Junior Civil Judge, Bhainsa, Adilabad District.
7.	K.Venkatesh, Junior Civil Judge, Mulug, Warangal District.
8.	Mohammed Abutalib Parveez Shaik, Addl. Junior Civil Judge, Markapur, Prakasam District.
9.	Ms. Manjulatha Araveti, Junior Civil Judge, Allagadda, Kurnool District.
10.	Ms. Satya Laxmi Prasanna Vanapalli, Prl. Junior Civil Judge, Sathupally, Khammam District.

11.	Ravinder Sattu, Junior Civil Judge, Boath, Adilabad District.
12.	Vijaya Kumar Reddy, I Addl. Junior Civil Judge, Adoni, Kurnool District.
13.	Raju Mudigonda, II Metropolitan Magistrate for Railways, Secunderabad.
14.	Ajay Kumar Jadhav, Junior Civil Judge, Bichkonda, Nizamabad District.
15.	Ms. Asifa Sulthana, Junior Civil Judge, Nandikotkur, Kurnool District.
16.	M.Sai Kumar, Junior Civil Judge, Achampet, Mahabubnagar District.
17.	Ms. Lavanya Nalabolu, Addl. Junior Civil Judge, Kandukur, Prakasam District.
18.	Ms. Reddy Prasanna Nandaluri, Junior Civil Judge, Darsi, Prakasam District.
19.	Ms. Radhika Adepu, Junior Civil Judge, Devarakonda, Nalgonda District.
20.	Ms. Sree Lakshmi Nageedi, Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram.
21.	Vijayachandar Samudrala, Addl. Junior Civil Judge, Addanki, Prakasam District.
22.	Ramalingam Gandu, Junior Civil Judge, Alampur, Mahabubnagar District.
23.	Krishna Prasad Ampolu, Junior Civil Judge, Gajapathinagaram, Vizianagaram District.
24.	Ms. Bharathi Erra, Judicial Magistrate of First Class, Special Mobile Court, Adilabad.
25.	Ms. Arpitha Maram Reddy, Junior Civil Judge, Banswada, Nizamabad District.
26.	Yuva Raja Karingula, Judicial Magistrate of First Class, Special Mobile Court, Nizamabad.
27.	Upender Rao Jabiseti, I Addl. Junior Civil Judge, Mancherial, Adilabad District.
28.	A.Thousheed Hussain, Pri. Junior Civil Judge, Giddalur, Prakasam District.
29.	Siva Kiran Mavuri, Addl. Junior Civil Judge, Chodavaram, Visakhapatnam District.
30.	Ms. Kalarchana Gogi, II Addl. Junior Civil Judge, Visakhapatnam.
31.	Shaik Ibrahim Sharief, Special Judicial Magistrate of First Class, Excise Court, Ongole, Prakasam District.
32.	Ms. Shaik Rehana, Junior Civil Judge, Chennur, Adilabad District.
33.	R.Ashok Kumar, Addl. Junior Civil Judge, Giddalur, Prakasam District.
34.	Ms. P.Padmavathi, Addl. Junior Civil Judge, Kalwakurthy, Mahabubnagar District.
35.	A.Nagaraju, I Addl. Junior Civil Judge, Miryalaguda, Nalgonda District.
36.	Ms. B.Soujanya, Addl. Junior Civil Judge, Bodhan, Nizamabad District.
37.	Ch.Srinivasa Babu, Junior Civil Judge, Podili, Prakasam District.
38.	Sri Devan Ajay Kumar, Junior Civil Judge, Jangareddygudem, West Godavari District.

The officers, who are holding full additional charge of the post/s of the above said nominated officers vide High Court's Proceedings 1st and 2nd cited above, are directed to continue to be in full additional charge till the conclusion of the

basic training of the said officers i.e., 27.10.2015 and on return from the above said basic training, the said officers will rejoin duty in their respective posts.

39. Smt. Kavitha Karnati, II Addl. Junior Civil Judge, Jagtial, Karimnagar District, is hereby nominated to undergo Part-III Final Reflective and Integrated Learning for two months i.e., from 28.08.2015 to 27.10.2015 at A.P. Judicial Academy, Secunderabad and she is directed to handover charge of her post to the I Addl. Junior Civil Judge, Jagtial, and proceed to attend the said training at A.P. Judicial Academy, Secunderabad and to report at the Academy on 28.08.2015 at 9.30 a.m.

- i) The I Addl. Junior Civil Judge, Jagtial, will be in full additional charge of the post of the II Addl. Junior Civil Judge, Jagtial, during the training period of Smt. Kavitha Karnati;
- ii) Smt. Kavitha Karnati, after completion of her training at A.P. Judicial Academy, Secunderabad, will rejoin duty as II Addl. Junior Civil Judge, Jagtial, Karimnagar District.

II

Smt. N.Anitha Reddy, Judicial Magistrate of First Class, Special Mobile Court, Machilipatnam, Krishna District, of XVIII Basic Course is hereby nominated to undergo remaining 14 days of Part-III Final Training from 14.10.2015 to 27.10.2015 at A.P. Judicial Academy, Secunderabad along with the officers of XIX Basic Course and she is directed to handover charge of her post to the Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, and proceed to attend the said training at A.P. Judicial Academy, Secunderabad and to report at the Academy on 14.10.2015 at 9.30 a.m.

- i) The Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, will be in full additional charge of the post of the Judicial Magistrate of First Class, Special Mobile Court, Machilipatnam, during the training period of Smt. N.Anitha Reddy;
- ii) Smt. N.Anitha Reddy, after completion of her training at A.P. Judicial Academy, Secunderabad, will rejoin duty as Judicial Magistrate of First Class, Special Mobile Court, Machilipatnam, Krishna District.

III

Sri N.Ramesh Naidu, Junior Civil Judge, Madugula, Visakhapatnam District, of XVI Basic Course is hereby nominated to undergo remaining 42 days of Part-III Final Training from 16.09.2015 to 27.10.2015 at A.P. Judicial Academy, Secunderabad along with the officers of XIX Basic Course and he is directed to handover charge of his post to the Junior Civil Judge, Paderu, Visakhapatnam District and proceed to attend the said training at A.P. Judicial Academy, Secunderabad and to report at the Academy on 16.09.2015 at 9.30 a.m.

- i) The Junior Civil Judge, Paderu, will be in full additional charge of the post of the Junior Civil Judge, Madugula, during the training period of Sri N.Ramesh Naidu;
- ii) Sri N.Ramesh Naidu, after completion of his training at A.P. Judicial Academy, Secunderabad, will rejoin duty as Junior Civil Judge, Madugula, Visakhapatnam District.

The Trainee Junior Civil Judges will be under the control of Director, Andhra Pradesh Judicial Academy, Secunderabad.

At the end of training, the Director, Andhra Pradesh Judicial Academy, Secunderabad, will report to the High Court with regard to successful completion of the training by the trainees.

The concerned Prl. District and Sessions Judges are directed to instruct the officers who are holding full additional charge of the posts of the officers undergoing training at

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Andhra Pradesh Judicial Academy, Secunderabad, to draw the pay and allowances of the said officers during the said training period and send the same to the Officers.

IV

Ms. V.Veera Naga Venkata Lakshmi, Prl. Junior Civil Judge, Chodavaram, who is now undergoing Practical training for two months at the District Headquarters i.e., Visakhapatnam from 29.06.2015 to 27.08.2015, after completion of training will take charge of her post from I Addl. Junior Civil Judge, Anakapalle and also the post of Addl. Junior Civil Judge, Chodavaram from II Addl. Junior Civil Judge, Anakapalle and will be in full additional charge of the post of Addl. Junior Civil Judge, Chodavaram, during the remaining training period of Sri Siva Kiran Mavuri;

Sri Siva Kiran Mavuri, Addl. Junior Civil Judge, Chodavaram, after completion of his basic training by 27.10.2015, shall take charge of his post from the Prl. Junior Civil Judge, Chodavaram.

- NOTE:** 1. The officers at Serial number 1 to 38, after completion of practical training at their District Headquarters by 27.08.2015, shall report before the Director, A.P. Judicial Academy, Secunderabad at 9:30 a.m., on 28.08.2015.
2. Smt. Kavitha Karnati, Smt. N.Anitha Reddy and Sri N.Ramesh Naidu, who are nominated for basic training, are entitled only for actual journey time before reporting at Andhra Pradesh Judicial Academy, Secunderabad.
3. Proceedings are placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for training at Andhra Pradesh Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. Smt. Kavitha Karnati, II Addl. Junior Civil Judge, Jagtial, Karimnagar District.
3. Smt. N.Anitha Reddy, Judicial Magistrate of First Class, Special Mobile Court, Machilipatnam, Krishna District.
4. Sri N.Ramesh Naidu, Junior Civil Judge, Madugula, Visakhapatnam District.
5. The I Addl. Junior Civil Judge, Jagtial, Karimnagar District.
6. The Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, Krishna District.
7. The Prl. Junior Civil Judge, Chodavaram, Visakhapatnam District.
8. The Addl. Junior Civil Judge, Chodavaram, Visakhapatnam District.
9. The I Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District.
10. The II Addl. Junior Civil Judge, Anakapalle, Visakhapatnam District.
11. The Junior Civil Judge, Paderu, Visakhapatnam District.
12. The Central Project Coordinator, High Court of Judicature at Hyderabad
(with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
13. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
14. The Chief Judge, City Civil Court, Hyderabad.
15. The Metropolitan Sessions Judge, Hyderabad.

16. THE PRL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Chittoor, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Nalgonda, Nizamabad, Prakasam at Ongole, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

17. THE I ADDL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Chittoor, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Nalgonda, Nizamabad, Prakasam at Ongole, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

18. The Pay and Accounts Officer, Hyderabad.

19. THE DISTRICT TREASURY OFFICERS:

Adilabad, Chittoor, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Nalgonda, Nizamabad, Prakasam at Ongole, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

20. THE SECTION OFFICERS: Accounts Section, B-Section, Computer Section, D Budget Section, E-Section, O.P.Cell, Work Review Cell, Special Officers Section and Vigilance Cell and, High Court of Judicature at Hyderabad.

